

The Vice Chancellor of Sardar Patel University, Gujarat also attended and shared the curriculum in the workshop, which was taken into account by the UGC.

(d) The University Grants Commission has decided to enhance its financial support to those Autonomous Colleges which introduce NCC as an elective subject from 2013-14.

Kendriya Vidyalaya in Hazipur

†378. SHRI RAM VILAS PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Kendriya Vidyalaya situated at Hazipur in Vaishali is on the verge of closure for want of land;

(b) whether it is a fact that the Bihar Government is not providing land for opening the said school; and

(c) the action being taken by Government for continuing the said school in such a situation and for providing land for the school?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) No, Sir.

(b) The Vidyalaya is presently functioning with classes I, VII, VIII, IX and X in a temporary building provided by the District Administration. The Government of Bihar has not been able to provide suitable and requisite land, free of cost, to the Kendriya Vidyalaya Sangathan for the construction of a permanent building by the KVS for Kendriya Vidyalaya, Hazipur so far.

(c) The Kendriya Vidyalaya Sangathan is regularly pursuing the matter with the District Administration and the Government of Bihar to provide suitable and requisite extent of land at the earliest to construct the permanent building for the Vidyalaya.

Psychiatric counselling in institutes of higher education

379. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is proposing to have provisions for psychiatric counselling for students studying in the institutes of higher education;

(b) if so, the details thereof;

†Original notice of the question was received in Hindi.

(c) whether Government proposes any alternative or additional measures to ensure that students suffering from mental or emotional distress in such institute are accorded necessary help; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The University Grants Commission (UGC) has framed guidelines in order to help the students, teachers, administrators and institutions understand the minimum entitlements of the students. It is mandatory for every college/university to publish the present Guidelines in full in its Prospectus and also post them on the homepage of its website. These guidelines are available at [http://www.ugc.ac.in/pdfnews/4336926 StudentsEntitlementGuidelines.pdf](http://www.ugc.ac.in/pdfnews/4336926%20StudentsEntitlementGuidelines.pdf).

These guidelines provide for the entitlement of the students to a reasonable level of medical and health services including free and periodic health check-up, treatment and hospitalization in case of medical emergencies.

Also, as per the recommendations of the Task Force constituted by the Ministry of Human Resource Development (MHRD) for prevention of suicide and promotion of wellness in the Centrally Funded Technical Institutions (CFTIs), the CFTIs have been instructed to have a dedicated system to cater to the mental health and counseling needs of its students. Multiple stakeholders, including faculty, students, staff, parents and mental health professionals, are involved in the working of this dedicated system.

(c) and (d) As per the recommendations of the Task Force constituted by the Ministry of Human Resource Development (MHRD) for prevention of suicide and promotion of wellness in the Centrally Funded Technical Institutions (CFTIs), the CFTIs have been instructed to ensure increasing compassionate interaction between the faculty and the students beyond the class room; provide avenues, such as grievance cell, ombudsman etc., for redressing student grievances, find out ways and means of reducing the financial burden on the deserving students etc.

Autonomous college system

380. SHRI K.N. BALAGOPAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the system of autonomous colleges is introduced in the country;

(b) if so, the States and universities which have introduced the system; and

(c) the number of colleges which have introduced it, State-wise along with the number of autonomous colleges and institutions?